

approvals for foreign direct investment during the post policy period have been approved are power, oil refinery and petroleum products, metallurgical industries, electrical and electronic equipments, software, chemicals, food processing industries, engineering industries etc.

**Seismological field stations at Gulbarga**

2040. SHRIMATI CHANDRA PRABHA URS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that certain parts of Gulbarga, Bijapur and Bidar districts in Karnataka have affected badly by recent earth quake;

(b) if so, whether the Government propose to set up a Seismological Field Station at Gulbarga; and

(c) the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Some parts of Gulbarga, Bijapur and Bidar districts were affected during the earthquake of 30th September, 1993.

(b) and (c) Presently there is no proposal to set up seismological field station at Gulbarga, However, the seismological observational network is proposed to be strengthened in a Mission Mode Project in which a few field stations are expected to be located in Karnataka State.

**Delay in Disposal of Complaint Cases in Defence Ministry**

2041. SHRI JEEWAN SHARMA : Will the PRIME MINISTER be pleased to state :

(a) the number of letters/petitions/complaints received from the employees on service matters in each of the last 24 months and in how much time of their receipt were those letters/petitions/complaints answered finally;

(b) the reasons for the delay;

(c) the details of the measures taken to check such delays henceforth;

(d) the details of cases wherein the instructions issued by DOP&T were not followed together with the reasons therefor; and

(e) the action taken against the officials responsible for not following the instructions?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (e) A large number of letters/petitions are received from employees on service matters in the Ministry of Defence. In last 24 months, 2,58,513 complaints/petitions were received from Ministry's employees. By and large the petitions were answered promptly and within the stipulated period. In some cases only, certain delay has taken place in the disposal. The Departments concerned have to seek details from subordinate Formations in the Field and thereby some delay is inevitable due to wide dispersion of the Formations, poor communications, time taken to obtain full facts and for verification of old records. By and

large, all grievances are examined and are disposed off expeditious as per DOP&T guidelines. Whenever a doubt arises in the interpretation of instructions issued by DOP&T the matter is examined in consultation with DOP&T and other concerned Departments. The instructions issued by DOP&T are circulated to all concerned and are being followed in letter and spirit.

### **Collaboration with Foreign Companies**

2042. SHRIMATI SUSEELA GOPALAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Indian industrialists who collaborate with foreign companies seek profits in the shortest time;

(b) if so, the reasons for resorting to such practices;

(c) whether the Government have any proposal to curb such practices by such industrialists;

(d) if so, the details thereof; and

(e) whether foreign collaboration by private industrial units prevents development of indigenous technology?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SASHI) : (a) However, Foreign Collaborations are for obtaining technology transfer/upgradation, increasing exports & Marketing opportunities and for expanding production base which will make their products competitive in the market.

(b) to (d) Do not arise, in view of reply to part (a) above.

(e) Government's policy on foreign technology agreements is aimed at injecting the desired level of technological dynamism in Indian Industry and to induce them to develop indigenous competence for the efficient absorption of foreign technology and invest much more in research and development.

[*Translation*]

### **Computerisation of Land Records**

2043. SHRI RAM KRIPAL YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have started computerisation of the land records;

(b) if so, the details thereof, State-wise; and

(c) whether the results have proved to be quite successful?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) : (a) Yes, Sir. Computerisation of land records has been started on Pilot Projects basis.

(b) A Statement is enclosed.

(c) The results have proved successful. Distribution of computer print outs of record of right has been made in some States like Madhya Pradesh, Andhra Pradesh and Rajasthan.